Name of the corporate debtor: Profisor Services Pvt Ltd; Date of commencement of CIRP: 29.11.2021; Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

	SUMI	MARY O	F THE CLAIMS AS	ON 27.6	5.2022				(Amount in	Rs.)
SI.	Category of creditor		Summary of cl	aims adı	mitted		Amount of			
No.					Amount of	Amount of	claims not	Amount of		
		No. of		No. of	claims	contingent	admitted	claims under	Details in	Remarks, if
		claims	Amount (Rs.)	claims	admitted	claims	(Rs.)	verification	Annexure	any
1	Secured financial creditors									
1	belonging to any class of creditors	-	-	-	-	-	-	-	-	
2	Unsecured financial creditors									
	belonging to any class of creditors	-	-	-	-	-	ı	-	-	
	Secured financial creditors (other									
3	than financial creditors belonging to									
	any class of creditors)				-	-	1	-	-	
	Unsecured financial creditors (other									
4	than financial creditors belonging to									
	any class of creditors)				-	-	-	-	-	
5	Operational creditors (Workmen)				-					
6	Operational creditors (Employees)	7	53,94,796		32,59,951	-	21,34,845	-	-	
7	Operational creditors (Government									
Ľ	Dues)				-	-	-			
	Operational creditors (other than									
8	Workmen and Employees and									
	Government Dues)				-	-	-			
	Other creditors, if any, (other than									
9	financial creditors and operational									
	creditors)									
	Total		53,94,796		32,59,951	-	21,34,845	-	-	

			Ar	nnexure-1											
Naı			; List of	creditors a	Date of comi s on:ing to any cl										
														(Amount in	ı ₹)
SI.	Name of	Identific	Details	of claim	Details	of claim a	dmitted				Amount of	Amount of	Amount of	Amount of	Rem
No.	creditor	ation						Amount			contingent	any mutual	claim not	claim	arks,
		No.					Amount	covered	Wheth	% of	claim	dues, that	admitted	under	if any
					Amount of		covered by	by	er	voting		may be set-		verificatio	
			Date of	Amount	claim	Nature	security	guarante	related	share in		off		n	
			receipt	claimed	admitted	of claim	interest	е	party?	CoC					
			_	_										_	

Annexure-2

Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as on:
L	ist of unsecured financial creditors belonging to any class of c	reditors

SI. No.	Name of creditor	Identifica tion No.		of claim ived		Details of claim admitted					Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificatio n	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

Annexure – 3

Date of commencement of CIRP:

List of creditors as on: As on

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

														•	,
SI.	Name	Identifica	Details	of claim			Details of c	laim admitted			Amount	Amount	Amount	Amount	Remark
No.	of	tion No.					Amount				of	of any	of claim	of claim	s, if any
	creditor						covered				contingen	mutual	not	under	
					Amount		by	Amount	Whether	% voting	t claim	dues, that	admitted	verificatio	
			Date of	Amount	of claim	Nature of	security	covered by	related	share in		may be		n	
			receipt	claimed	admitted	claim	interest	guarantee	party?	CoC		set-off			
1															
				-	-										

					Annexure -	- 4									
	et of Uneo	armed finence	نما میم طفا	Date of co	the corpor	ent of CIRI on: As on	P:	a to one old	as of ovo	dito vol					
	St Of Offise	of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)												(Amount in ₹	₹)
SI.	Name of	Identificati	Detail	s of claim		Details of claim admitted						Amount of any	Amount	Amount of	Remark
No.	creditor	on No.					Amount	Amount			contingent	mutual dues,	of claim	claim under	s, if any
							covered	covered	Wheth	%	claim	that may be set-	not	verification	
					Amount		by	by	er	voting		off	admitted		
			Date of	Amount	of claim	Nature of	security	guarante	related	share in					
			receipt	claimed	admitted	claim	interest	e	party?	CoC					
1															
2															
	Total			•	-						-	-	-	-	

Note: in absence of any loan agreement interest cannot be consider

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Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as on:
	List of operational creditors (Workmen)	

SI.	Name of	Name of	Identificatio	Details	of claim	Deta	ils of clai	m admit	ted	Amount	Amount of	Amount of	Amount	Remark
No.	authorised	Workmen	n No.						voting	of	any mutual	claim	of claim	s, if any
	representa							Wheth	share in	continge	dues, that	under	not	
	tive, if any					Amount		er	CoC, if	nt claim	may be set-	verification	admitted	
				Date of	Amount	of claim	Nature	related	applica		off			
				receipt	claimed	admitted	of claim	party?	ble					
			Total		ı	-								

Annexure – 6

Name of the corporate debtor: Profisor Services Pvt Ltd; Date of commencement of CIRP: 29.11.2021; List of creditors as on: As on 27.6.2022 List of operational creditors (Employees)

	Nam	Name of	Identification	Details of cla	im received	Details	of clair	n admitte	ed	Amount	Amount of	Amount of	Amount of	Rem
	e of	Employee	No.(Employee						voting	of	any mutual	claim	claim not	arks,
SI. No.	AR, if		ID NO)					Whethe	share	conting	dues, that	under	admitted	if
31. 140.	any					Amount of	Natur	r	in CoC,	ent	may be set-	verificatio		any
				Date of	Amount	claim	e of	related	if	claim	off	n		
				receipt	claimed	admitted	claim	party?	applica					
1		Unnati Gupta	AQIPG2702P	15-12-2021	5,29,235	2,46,030							2,83,205	
2		Suma Sekhar	AUVPS5964J	15-12-2021	5,94,983	5,50,435							44,548	
3		Paridhi Jain	AJXPA6269P	20-12-2021	19,73,336	6,20,889							13,52,447	
4		Chitra Gulati	AMLPK9391F	15-12-2021	9,54,171	8,82,731							71,440	
5		Kumar	EDXPK6738P	15-12-2021	64,500	45,000							19,500	
6		Rishabh Jain	313223864524	27-12-2021	2,47,042	1,33,336							1,13,706	
7		Alok Chatterjee	ARQPC0118C	23-06-2022	10,31,529	7,81,530							2,49,999	
													-	
													-	
					53,94,796	32,59,951							21,34,845	

						Anne	exure – 7							
							corporate d							
							encement o	_						
	List of creditors as on: As on List of operational creditors (Government Dues)													
	ı	· · · · · · · · · · · · · · · · · · ·		<u> </u>										
SI.	Details o	of Claimant	:	Details of c	laim received		Det	ails of clai	m admitte	ed				
No.			Identi			Amount		Amount	Amount		% of			
			ficati			of claim		covered	covered	Whethe	voting	Amount of		
		Governm	on	Date of	Amount	admitte	Nature of	by	by	r related	share in	claim not	Remarks, if	
	Department ent No. Receipt claim					d	claim	security	guarant	party?	CoC, if	admitted	any	
1														
					-	-						-		

					Annexure	- 8									
	List of o	perational	creditors	Date of o	f the corpo commence creditors a nan Workm	ment of C is on: As c	IRP: on	ınd Gover	nment D	ues)					
													(Amount in		ı
SI. No.	creditor (PAN/AD HAR) Amount Amount Covered Covered Wheth share									_	Amount of contingen t claim		claim not admitted	Amount of claim under verification	ks, if any
		пак)	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	by	by	er	CoC, if applicabl		may be set- off		vernication	
1													-		
2													-		
3													-		
4													-		
5													-		
6													-		
7													-		
8													-		
9													-		
10													-		
				-	-								-		

Annexure – 9

Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as on:
List of c	pperational creditors (Other than financial creditors and o	perational creditors)

SI.	Name of	Identificati	Details	of claim	Details of claim admitted			Amount	Amount of	Amount of	Amount of	Rema		
No.	creditor	on No.					Amount			of	any mutual	claim not	claim	rks, if
							covered	Amount		contingen	dues, that	admitted	under	any
					Amount		by	covered	Whethe	t claim	may be set-		verification	
			Date of	Amount	of claim	Nature	security	by	r related		off			
			receipt	claimed	admitted	of claim	interest	guarantee	party?					